



2026:AHC:22499

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3655 of 2026

Vishambar Dayal

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ken Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to file fresh petition.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

February 2, 2026
Vinod.

(Prakash Padia, J.)